GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA UNSTARRED QUESTION No. 178 TO BE ANSWERED ON 22nd July, 2025

Increasing production of Medical Devices in the country

178 Shri Milind Murli Deora:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the details regarding total number of domestic manufacturers of medical devices benefited by various product linked incentives over the last five years, State-wise, especially from Maharashtra;
- (b) the details regarding total amount of funding allocated and utilized for increasing domestic production of medical equipment in the country over the last five years, Statewise, especially from Maharashtra;
- (c) whether Government has undertaken any research/study into understanding market share of foreign and domestic manufactured medical devices, if so, the details thereof; and
- (d) the details regarding total number of foreign manufactured devices imported over last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) and (b): The Production Linked Incentive (PLI) Scheme for Promoting Domestic Manufacturing of Medical Devices has a five-year performance-linked incentive period, from the financial year (FY) 2022-2023 to FY2026-27. So far, incentive has been disbursed for the first three years, *i.e.*, for the period up to FY2024-25. The total budgetary outlay (revised estimates) for the period up to FY2024-25 is ₹154.63 crore.

State-wise details regarding the number of domestic manufacturers of medical devices who have so far availed of the benefit of incentive under the scheme and the amount of incentive disbursed to them so far, including in respect of the State of Maharashtra, are as follows:

S. No.	State	Number of applicants	Incentive disbursed (in crore ₹) up to March 2025
1	Gujarat	6	40.14
2	Karnataka	8	49.37
3	Maharashtra	4	44.44
	Total	18	133.95

In addition, another 13 domestic manufacturers are at various stages of implementation of their approved projects in the States of Andhra Pradesh, Haryana, Himachal Pradesh, Punjab, Rajasthan, Tamil Nadu and Telangana. On completion of their projects and fulfilment of requisite criteria, they would be eligible to avail of the benefit of incentive under the scheme.

- (c): No such research/study has been undertaken.
- (d): Details regarding total number of foreign manufactured devices imported are not maintained with the Department of Pharmaceuticals.
